GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 517 TO BE ANSWERED ON 06.02.2018

DRUG AND SUBSTANCE ABUSE

517. SHRIMATI MEENAKASHI LEKHI: SHRI B.V. NAIK:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has any data regarding drug and substance abuse in the country and if so, the details thereof during the last three years, State-wise;

(b) the number of people who have died due to drug overdose during the said period, State-wise;

(c) the status of the National Policy on Drug Demand Reduction, 2016;

(d) the funds allocated for drug de-addiction projects by the Government during the said period; and

(e) the other steps taken by the Government to counter the increasing menace of drug addiction, especially among the youth?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) The last National Survey on the extent, pattern and trend of drug abuse was sponsored by Ministry of Social Justice and Empowerment and conducted by the United Nations Office on Drugs and Crime in the year 2000-2001. The report was published in 2004. The Survey estimated that about 7.32 Crore persons in India were users of alcohol and drugs. Of these 87 lakh used Cannabis, 20 lakh used opiates and 6.25 Crore were users of Alcohol. The survey covered 40,697 individuals. Only males within the age group of 12-60 years were part of the Survey.

The Ministry of Social Justice and Empowerment is now undertaking a National level Survey in collaboration with National Drug Dependence Treatment Centre, AIIMS, New Delhi. A Memorandum of Understanding was signed in August, 2016. The survey will provide national and state-level estimates of proportion and absolute number of individuals using various drugs and suffering from substance use disorders.

(b) National Crime Records Bureau have informed that a total of 874, 750 and 757 persons have died due to drug overdose during 2014, 2015 and 2016 respectively (data for the year 2016 is provisional as some clarification is pending from States/UTs). State/UT-wise details of people who have died due to drug overdose are enclosed as Annexure. The drugs include narcotic drugs and medicinal drugs also.

(c) The Ministry has formulated a draft National Policy on Drug Demand Reduction and the same is being finalized.

(d) This Ministry implements a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse" under which financial assistance is provided to eligible Non-Governmental Organizations, Panchayati Raj Institutions, Urban Local Bodies etc. for, inter-alia, running and maintenance of Integrated Rehabilitation Centres for Addicts. The details of funds allocated under this Scheme during the last three years is given below:

Year	BE	RE
2014-15	50.00	35.11
2015-16	20.15	36.15
2016-17	35.00	46.00

(e) The Ministry has issued an Advisory on 11.08.2016 to all the States/UTs on combating drug abuse which advises them to prepare an Action Plan which, inter-alia, includes conducting sensitization and preventive education programmes in schools and colleges throughout the year.

The National Institute of Social Defence (NISD), an autonomous organization under this Ministry, conducts capacity building programmes, sensitization and preventive education programmes in schools and colleges on regular basis. During the year 2016-17, they conducted 54 capacity building & skill development programmes imparting training to 1332 persons. During the year 2016-17, they have also conducted 207 awareness generation programme covering 15516 beneficiaries.

Till now, during the year 2017-18, NISD has conducted 68 capacity building programme imparting training to 2032 persons. They have also conducted 148 awareness generation programme covering 17100 beneficiaries.

Besides, the Ministry has undertaken the following initiatives:-

- The Ministry has, in the year 2016, conducted an awareness generation programme, in collaboration with Society for the Promotion of Indian Classical Music and Culture Amongst Youth (SPIC MACAY), to create awareness in children and youth about the harmful effects of substance abuse in 156 schools in 22 districts of Punjab covering about 52,800 students.
- ii) The Ministry organized two Regional Workshops during the year 2015-16, in collaboration with National Service Scheme (NSS), at Shillong and Indore. The Coordinators of NSS from all the North Eastern States, Odisha and West Bengal attended the Workshop at Shillong and NSS Coordinators from Madhya Pradesh, Chhattisgarh and Rajasthan attended the Workshop at Indore. The Programme was also attended by a large number of students.
- iii) The Ministry also uses print, electronic and social media for creating awareness. Information regarding ill-effects of alcoholism and drug abuse is also disseminated in regional languages through the All India Radio programme "Sanwarti Jayen Jeevan Ki Rahen" and also through advertisements in newspapers.
- iv) The Ministry celebrates the International Day against Drug Abuse and Illicit Trafficking on 26th June every year by holding functions and organizing exhibitions to sensitize the people

about the ill effects of drug abuse. National Awards are also conferred to individuals and institutions in order to recognize the efforts and encourage excellence in the field of prevention of substance abuse.

 v) The Ministry has set up a National Toll Free Drug De-addiction Helpline Number 1800-11-0031 w.e.f. 07.01.2015 to help the victims of drug abuse, their family and society at large. The Helpline has been made functional on 24 x 7 basis w.e.f. March, 2017.

Further, Narcotics Control Bureau (NCB) have informed that they take a series of measures for spreading awareness among the masses. The measures include the following activities:

- i. Visit of NCB representative to Schools for conducting awareness programmes.
- ii. Display Boards in Pubs, Bars and Airports.
- iii. Display Boards in School Buses.
- iv. Drug Awareness Programme at prominent places.
- v. Celebration of 26th June every year as the International Day against Drug Abuse and Illicit Trafficking.
- vi. Rallies, Dramas are conducted regularly in association with NGOs to spread awareness programmes all over the country.
- vii. SMS alerts of Drug Awareness are flashed through mobile service providers.

Organization of Workshops and Seminars in coordination with various Govt. agencies and NGOs in the country about ill effects of drug abuse and trafficking.

Annexure [as referred in part (b) of Lok Sabha Unstarred Question No. 517 for answer on 06.02.2018]

State/UT-wise number of deaths due to drug overdose during 2014-2016 (year 2016 data is provisional)

Sl. No.	State/UT	2014	2015	2016*
1	Andhra Pradesh	7	12	19
2	Arunachal Pradesh	0	0	0
3	Assam	1	0	1
4	Bihar	7	12	6
5	Chhattisgarh	20	4	21
6	Goa	1	2	0
7	Gujarat	25	118	64
8	Haryana	76	32	28
9	Himachal Pradesh	4	42	27
10	Jammu & Kashmir	0	1	3
11	Jharkhand	14	8	33
12	Karnataka	14	39	45
13	Kerala	64	22	17
14	Madhya Pradesh	40	14	58
15	Maharashtra	28	75	42
16	Manipur	2	3	3
17	Meghalaya	1	1	2
18	Mizoram	11	16	19
19	Nagaland	0	1	1
20	Odisha	8	18	5
21	Punjab	186	144	138
22	Rajasthan	23	33	64
23	Sikkim	0	0	0
24	Tamil Nadu	205	55	88
25	Telangana	3	9	4
26	Tripura	3	2	0
27	Uttar Pradesh	31	36	0
28	Uttarakhand	1	0	0
29	West Bengal	36	5	5
	Total (States)	811	704	693
	Union Territories			
30	A & N Islands	0	0	1
31	Chandigarh	2	0	6
32	D & N Haveli	0	1	0
33	Daman & Diu	0	0	1
34	Delhi (Ut)	17	12	4
35	Lakshadweep	0	0	0
36	Puducherry	44	33	52
	TOTAL (UTs)	63	46	64
	Total (All India)	874	750	757

Source: Accidental Deaths and Suicides in India

*Data for the year 2016 is provisional as some clarification is pending from States/UTs